

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/1895/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Aparesh chakravarty  
District and Sessions Judge,  
Kamrup(M), Guwahati.

Dated Guwahati, the 9<sup>th</sup> April, 2019.

Sub:- **Casual leave with station Leave.**

Ref:- Your letter No. 2129/2019 dated 05.04.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted one day's casual leave on 06.04.2019 along with station leave permission from the morning of 06.04.2019 till the evening of 07.04.2019, as prayed for.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87(Pt.II)/2007/1896/A, dated 09.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

